

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTH ZONE, CHENNAI**

**Application No. 16 of 2011 (SZ)**

Applicant(s)  
Shri. S. Joel, Tuticorin

Vs.

Respondent(s)  
Union of India and others

Legal Practitioner for Applicant  
Shri M. Sathish Kumar

Legal Practitioner for Respondents  
Mr.M.R.Gokul Krishnan  
for R1 and R  
Shri. M.K. Subramanian &  
P. Vel Mani for R-5, R-6 & R-7  
M/s. Anand, Abdul, Vinodh and  
S. Saravanan for R-4  
Smt. H. Yasmeen Ali for R-8  
and R-9

**Application No. 2 of 2012 (SZ)**

Applicant(s)  
Shri. S. Joel, Tuticorin

Respondent(s)  
Vs. Union of India and others

Legal Practitioner for Applicant  
Shri M. Sathish Kumar

Legal Practitioner for Respondents  
Mr.M.R.Gokul Krishnan  
for R1 and R2  
M/s. M.K. Subramaniam &  
P. Vel Mani for R-3 & R-4  
M/s. R. Venkatavaradan for R5

Note of the Registry	Orders of the Tribunal
Order Nos. 5 and 6	<p>Date: 21<sup>st</sup> September, 2017</p> <p>The applications stand stayed by the Hon'ble Supreme Court in T.P. Nos. 6 of 2013 and 7 of 2017.</p> <p>It is reported that both the Transfer Petitions are still pending. Hence list the matters on 01.11.2017.</p> <p style="text-align: right;">.....JM (Justice M.S. Nambiar)</p>